



IN THE HIGH COURT OF DELHI AT NEW DELHI W.P.(C) 2904/2023 and CM APPL. 11334/2023, 21463/2023 NTPC LTD Petitioner Mr. Gopal Jain, Sr. Advocate with Through: Mr. Adarsh Tripathi, Mr. Vikram Singh Baid and Mr. Ajitesh Garg, Advs. (M: 8397056155) Mr Puneet Taneja, Mr Manmohan Singh Narula, Mr Amit Yadav, Advocate, (M: 9810208494) versus UNION OF INDIA & ORS. Respondents Mr. Apoorv Kurup, CGSC, Mr. Through: Ojaswa Pathak, Adv. for R-1, 3 & 4. (M: 7434045408) Mr. Sanjeev Sagar, Standing Counsel for SBI and Ms. Nazia Parveen

Advocates

9278693021)

for

R/SBI

(M:

CORAM: JUSTICE PRATHIBA M. SINGH <u>O R D E R</u> % 08.05.2023

1. This hearing has been done through hybrid mode.

2. Counter affidavit is stated to have been filed, which is on record. Let

the rejoinder be filed within 8 weeks.

- 3. List for final hearing on 9th November, 2023.
- 4. Interim order to continue.

PRATHIBA M. SINGH, J.

MAY 8, 2023/dk/

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This is a digitally signed order.

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